

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1994  
ANSWERED ON:09.03.2010  
SMUGGLING OF DRUGS  
Ananth Kumar Shri ;Badal Harsimrat Kaur

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a): Whether certain parts of the country including the border area are being used as transit points for drugs smuggling;
- (b): if so, the details of cases reported during the last three years and the current year, border-wise; and
- (c): the steps taken by the Government to check such activities?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS(SHRI MULLAPPALLY RAMACHANDRAN)

- (a): Reports received and seizures made by various agencies indicate that areas of Indo-Pak border, Indo-Nepal border, Indo-Bangladesh border and Indo-Myanmar border continue to be vulnerable to smuggling/trafficking of drugs.
- (b): The statistics of seizures of drugs along different stretches of these borders with the neighbouring countries are not maintained separately.
- (c): The steps taken to check, detect and prevent drug smuggling through India borders with neighbouring countries are as under:-
  - (i) Intensive preventive and interdiction efforts along known drug routes.
  - (ii) Strict surveillance and enforcement at import and export points.
  - (iii) Improved coordination between the various drug law enforcement agencies including border guarding forces in order to impart greater cohesion to interdiction.
  - (iv) Strengthening of the intelligence apparatus to improve the collection, analysis and dissemination of operational intelligence.
  - (v) Implementing a scheme of monetary rewards for information leading to seizures of Narcotics drugs to informers and officers.